

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-131
CAA-60(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.APPLICANT

SECTION

U/s 230-232

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the Respondent :
For the I.T. Deptt./ARoC : Mr. Sanjay Kumar, Sr. Counsel, Ms. Easha Kadian, Jr. Counsel
for the Income Tax Department along with Mr. Himanshu, Adv.
Ms. Sweety Kumar, AROC, Mr. VP Sharma Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08.2021.


(Madhu Narula)
Court Officer